

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 309 OF 2017**

**Dated: 22nd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Jala Shakta Ltd.**

**.... Appellant(s)**

**Versus**

**HIMACHAL PRADESH ELECTRICITY REGULATORY  
COMMISSION**

**.... Respondent(s)**

Counsel for the Appellant(s) : Buddy A. Ranganadhan for A1

Counsel for the Respondent(s) : Pradeep Misra for R1  
Anand K. Ganesan for R2  
Swapna Seshadri for R2

**ORDER**

List the matter for hearing on **28.01.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK